

## **PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY**

1<sup>st</sup> Floor, ICADR Building, Plot No. 6, Vasant Kunj Institutional Area Phase-II,  
New Delhi-110070 Tel No: 011-26897948

### **PUBLIC NOTICE**

It has been noticed that **M/s Rehmat (Regd.)**, reported to be operating from **C-7/187, 1<sup>st</sup> Floor, Sector – 8, Rohini, Delhi – 110085** is collecting funds in the name of NPS – Swavalamban from general public and issuing receipts. This entity is also reported to be using the National Emblem and PFRDA logo on its documents. It is hereby informed that PFRDA has not authorized any entity to display the PFRDA's logo either on its website or on any other document, nor has such entity been authorized by PFRDA, in any matter to operate the Swavalamban Scheme.

General public desirous of participating in the NPS-Swavalamban Scheme is hereby advised to exercise caution and not to deal with **M/s Rehmat (Regd.)** or any of its officers, employees in any manner and to deal only with such entities, as are registered with PFRDA as Aggregator. Members of general public are also requested to report to the grievance Cell of PFRDA of such unauthorized activities as specified above by writing to [grc@pfrda.org.in](mailto:grc@pfrda.org.in) or at the address of PFRDA.

General public is hereby informed that any person wishing to join NPS – Swavalamban through **M/s Rehmat (Regd.)** or any person purporting to be working on behalf of **M/s Rehmat (Regd.)** does so at his / her own risk. PFRDA shall not be responsible for any such loss suffered.

General public is also advised to contact authorized Aggregators for any NPS – Swavalamban related queries / activities. List of Aggregators is available at [www.pfrda.org.in](http://www.pfrda.org.in)

This public notice is issued in subscribers' interest.

(Authorised Signatory)  
For and on behalf of PFRDA